GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2089
ANSWERED ON:06.12.2012
CORPORATE GOVERNANCE
Adhi Sankar Shri ;Choudhry Smt. Shruti;Singh Alias Pappu Singh Shri Uday

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government had set up a panel to prepare a draft policy document on corporate governance;
- (b) if so, the details of recommendations made by the panel;
- (c) whether the Government has since examined the recommendations of the panel; and
- (d) if so, the time by which National Policy on corporate governance is likely to be finalised?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

(a) to (d):- Yes, Madam. This Ministry had constituted a committee to formulate a Policy document on Corporate Governance under the Chairmanship of Shri Adi Godrej on 07.03.2012. The Committee has since submitted its report to the Central Government suggesting adoption of certain 'guiding principles of Corporate Governance' and not a draft national policy on the subject. It is proposed to obtain comments/suggestions of public to the recommended principles before deciding further course of action in the matter.